

**IN THE INCOME TAX APPELLATE TRIBUNAL  
AGRA BENCH 'DB': AGRA  
(Through Video Conferencing)**

**BEFORE,  
SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER  
AND  
SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER**

**ITA No.90/Agr/2022  
(ASSESSMENT YEAR: 2017-18)**

M/s GKB Optic Technologies Pvt. Ltd. 139G-19,20,21 Noida Special Economic Zone, Noida PAN-AADCG 9094N <b>(Appellant)</b>	Vs.	Pr.CIT-1 Agra <b>(Respondent)</b>
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Appellant by	Mr. Pankaj Gargh, Advocate
Respondent by	Mr. Surendra Pal, CIT-DR

Date of Hearing	18/07/2023
Date of Pronouncement	20/07/2023

**ORDER**

**PER YOGESH KUMAR U.S., JM:**

This appeal by Assessee is filed against the order of Learned Commissioner of Income Tax -1, Agra ["Ld. CIT", for short], dated 31/03/2022 for the Assessment Year 2017-18.

2. The assessee filed a letter dated 25/04/2023 expressing the desire to withdraw the present appeal and dismiss the same as withdrawn.

3. The Ld. Sr. DR for Revenue expressed no objection against withdrawal of the appeal filed by the assessee.

4. In view of the foregoing; this appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in open Court on 20<sup>th</sup> July, 2023.

Sd/-  
**(SHAMIM YAHYA)**  
**ACCOUNTANT MEMBER**

Sd/-  
**(YOGESH KUMAR U.S.)**  
**JUDICIAL MEMBER**

Dated: 20/07/2023

*Pk/R.N, Sr. ps*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT, AGRA

